

No. 102

REVISED

THURSDAY, 26TH JULY, 2018

REVISED

DEMANDS FOR GRANTS FOR THE YEAR 2018-2019

The Discussion and Voting on the following Demands for Grants for the year 2018-2019 of the Government of Goa will be held as per the following programme:

Monday, 23rd July, 2018

	-	Discussion & Voting on Demands (Day-1)
		<u>Chief Minister</u>
Demand No. 2	-	General Administration & Coordination
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 24	-	Environment
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 56	-	Information and Publicity
Demand No. 69	-	Handicraft, Textile and Coir
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 79	-	Goa Gazetteer
Demand No. 84	-	Airport

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Tuesday, 24th July, 2018

	-	Discussion & Voting on Demands (Day-2)
		<u>Minister for Sports and Youth Affairs</u>
Demand No. 20	-	Printing and Stationery

- Demand No. 42 - Sports & Youth Affairs
- Demand No. 78 - Tourism

Discussion & Voting on Demands
Minister for Health

- Demand No. 47 - Goa Medical College
- Demand No. 48 - Health Services
- Demand No. 49 - Institute of Psychiatry & Human Behaviour
- Demand No. 51 - Goa Dental College
- Demand No. 53 - Foods & Drugs Administration
- Demand No. 58 - Women and Child Development
- Demand No. 61 - Craftsmen Training

Wednesday, 25th July, 2018

- **Discussion & Voting on Demands**
(Day-3)

Minister for Art and Culture

- Demand No. 43 - Art & Culture
- Demand No. 70 - Civil Supplies
- Demand No. 81 - Department of Tribal Welfare

- **Discussion & Voting on Demands**
Minister for Panchayats

- Demand No. 31 - Panchayats
- Demand No. 65 - Animal Husbandry & Veterinary Services

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Thursday, 26th July, 2018

- **Discussion & Voting on Demands**
(Day-4)

Chief Minister

- Demand No. 8 - Treasury & Accounts Administration, North Goa
- Demand No. 9 - Treasury & Accounts Administration, South Goa
- Demand No. 11 - Excise

Demand No. 12	-	Commercial Taxes
Demand No. 19	-	Industries, Trade & Commerce
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 68	-	Forests
Demand No. 71	-	Co-operation
Demand No. 72	-	Science, Technology & Environment
Demand No. 83	-	Mines

Friday, 27th July, 2018 - **Discussion & Voting on Demands
(Day-5)**

		<u>Minister for Power</u>
Demand No. 57	-	Social Welfare
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

Monday, 30th July, 2018 - **Discussion & Voting on Demands
(Day-6)**

		<u>Minister for Revenue</u>
Demand No. 7	-	Settlement & Land Records
Demand No. 15	-	Collectorate, North Goa
Demand No. 16	-	Collectorate, South Goa
Demand No. 33	-	Revenue
Demand No. 52	-	Labour
Demand No. 60	-	Employment
Demand No. 82	-	Information Technology

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Tuesday, 31st July, 2018 - **Discussion & Voting on Demands
(Day-7)**

		<u>Chief Minister</u>
Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim

- Demand No. 39 - Government Polytechnic, Curchorem
- Demand No. 40 - Goa College of Engineering
- Demand No. 41 - Goa Architecture College
- Demand No. 44 - Goa College of Art
- Demand No. 50 - Goa College of Pharmacy

**Discussion & Voting on Demands
Minister for Ports Administration**

- Demand No. 67 - Ports Administration
- Demand No. 85 - Department of Rural Development

Wednesday, 1st August, 2018

**Discussion & Voting on Demands
(Day-8)**

Minister for Public Works

- Demand No. 13 - Transport
- Demand No. 21 - Public Works
- Demand No. 46 - Museum
- Demand No. 77 - River Navigation

**Discussion & Voting on Demands
Minister for Agriculture**

- Demand No. 45 - Archives and Archaeology
- Demand No. 54 - Town & Country Planning
- Demand No. 59 - Factories and Boilers
- Demand No. 64 - Agriculture

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Thursday, 2nd August, 2018

**Discussion & Voting on Demands
(Day-9)**

Minister for Law and Judiciary

- Demand No. 55 - Municipal Administration
- Demand No. 62 - Law

Discussion & Voting on Demands

		<u>Minister for Water Resources</u>
Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

Friday the 3rd August, 2018

	-	Discussion & Voting on Demands (Day-10)
		<u>Chief Minister</u>
Demand No. 1	-	Legislature Secretariat
Demand No. 3	-	District & Sessions Court, North Goa
Demand No. 4	-	District & Sessions Court, South Goa
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 10	-	Notary Services
Demand No. 28	-	Administrative Tribunal
Demand No. 63	-	Rajya Sainik Board
Demand No. 73	-	State Election Commission

Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)

(up to 4.00 p.m.)

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**CUT MOTIONS TO DEMANDS FOR GRANTS FOR THE
YEAR 2018-2019**

Members are requested to submit their notices of Cut Motions, if any, to the Demands two days before the day fixed for the discussion of the respective Demands i.e. by 3 00 p.m. as provided in the Rule 262 of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

Forms for tabling Cut Motions are available in the office of the Goa Legislature Secretariat.

Departments are requested to collect advance copies and list of the cut motion pertaining to their demand by 10 00 a.m. and 3 00 p.m. respectively on the day preceding the discussion of the respective demands.

ASSEMBLY HALL,
PORVORIM, GOA
26TH JULY, 2018

N.B. SUBHEDAR
SECRETARY

